

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2071
ANSWERED ON:05.12.2014
RURAL MEDICAL SERVICES
Gaikwad Dr. Sunil Baliram;Thota Shri Narasimham

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has approved the proposal to make one year rural posting mandatory for doctors before becoming eligible to take admission in Post Graduate courses in the country;
- (b) if so, the details thereof along with the present status of its implementation in the country;
- (c) the number of doctors posted in the rural areas in compliance of the aforesaid decision of the Government;
- (d) whether certain instances of refusal to serve in the rural areas by the doctors have come to the notice of the Government, if so, the details thereof along with the action taken by the Government thereon; and
- (e) the other measures being taken by the Government to encourage medical students to serve in rural and remote areas of the country?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

- (a) to (d): The proposal of Medical Council of India (MCI) to amend the Post Graduate Medical Education Regulations, which makes one year rural posting at a Public Health Centre (PHC) mandatorily for a MBBS student to apply for admission in a PG course is not yet notified.
- (e): In order to encourage the doctors working in remote and difficult areas, the MCI with the previous approval of Central Government, has amended the Post Graduate Medical Education Regulations, 2000 to provide -
 - (i) 50% reservation in Post Graduate Diploma Courses for Medical Officers in the Government service, who have served for at least three years in remote and difficult areas; and
 - (ii) Incentive at the rate of 10% the marks obtained for each year in service in remote or difficult areas upto the maximum of 30% of the marks obtained in the entrance test for admissions in Post Graduate Medical Courses